

ITEM NO.12
(Part Heard)

COURT NO.2

SECTION XII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 2353-2354/2025

[Arising out of impugned final judgment and order dated 22-11-2024 in WA No. 1158/2024 22-11-2024 in WA No. 1160/2024 passed by the High Court for The State of Telangana at Hyderabad]

PADI KAUSHIK REDDY ETC.

Petitioner(s)

VERSUS

THE STATE OF TELANGANA & ORS. ETC.

Respondent(s)

WITH W.P.(C) No. 82/2025 (X)
(FOR ADMISSION, IA No. 26532/2025 - GRANT OF INTERIM RELIEF
IA No. 26990/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 14577/2025 (XII-A)
(IA No. 71652/2025 - CONDONATION OF DELAY IN FILING
IA No. 71650/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 03-04-2025 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) :Mr. C Aryama Sundaram, Sr. Adv.
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Mr. Eugene S Philomene, Adv.
Mr. Zafar Inayat Ganai, Adv.
Mr. Rahul Jayapala Reddy, Adv.
Mr. Shubhankar Sharma, Adv.
Ms. Rohini Musa, Adv.
Mr. Abhishek Gupta, Adv.

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For Respondent(s) :Mr. Mukul Rohatgi, Sr. Adv.
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Mr. Gaurav Agarwal, Sr. Adv.
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Ms. Laxmi, Adv.

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Mr. S.uday Bhanu, Adv.
Mr. Vineet George, Adv.

Mr. Ramesh Allanki, Adv.
Ms. Aruna Gupta, AOR
Mr. Syed Ahmad Naqvi, Adv.

Mr. Ankit Agarwal, AOR
Mr. Koustubh Desai, Adv.

Mr. Mukesh Kumar, AOR
Mr. Yashaswi Sk Chocksey, Adv.
Mr. Madhup Kumar Tiwari, Adv.

Mr. D. Abhinav Rao, AOR
Ms. Megha Shaw, Adv.
Mr. Abhisek Das, Adv.
Mr. Raghav Bherwani, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

1. Hearing concluded.
2. Judgment reserved.
3. Written submissions, if any, be filed within ten days.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
ASSISTANT REGISTRAR